

the Government of India for the manufacture in India of the following articles of general use of foreign make:

- (i) Pear's Soap, made in England;
- (ii) Forhans Tooth Paste, made in U.S.A.;
- (iii) Cuticura Talcum Powder, made in U.S.A.; and
- (iv) Remington Typewriters?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): Permission has been given for the manufacture of Pears Soap, Forhan's Tooth Paste and Remington typewriters. But no special facilities have been given except permission to pay royalty in the case of Forhan's Tooth Paste,

MOTOR VEHICLES (IMPORT)

***21. Dr. P. S. Deshmukh:** (a) Will the Minister of Commerce and Industry be pleased to state the number of motor vehicles imported into India during the year 1950-51 and the first quarter of 1952 with their make, horse power and the country of origin?

(b) Have the Indian manufacturers of motors made any complaints with respect to the import policy of Government?

(c) If so, what was it and what was the decision of Government?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a). A statement is placed on the Table of the House. [See Appendix I, annexure No. 4.]

(b) and (c). The automobile manufacturers have represented that there is a glut in the market owing to large imports of motor cars last year. The Government are reviewing the position.

MOTOR MANUFACTURING FACTORIES

***22. Dr. P. S. Deshmukh:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether any Indian motor manufacturing factories have reduced the shifts or have completely ceased production;

(b) if so, which and since when; and

(c) what were the causes leading to this in each case?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) Yes, Sir.

(b) As far as Government are aware, only M/s Hindustan Motors

Ltd., Calcutta, have closed their factory from the 5th April 1952.

(c) According to the Company, the reason for closure is the accumulation of large stocks.

INDIANS IN MALAYA

***23. Shri P. T. Chacko:** Will the Prime Minister be pleased to state:

(a) whether the attention of Government has been drawn to press reports that Indians in Malaya are often removed by force to resettlement camps by the security services; and

(b) whether Government have taken any steps in the matter?

The Prime Minister (Shri Jawaharlal Nehru): (a) and (b). I take it that the hon. Member is referring to a report published in the "Mail", Madras, dated the 17th March, 1952. The Government have made enquiries regarding this, but find that the resettlement scheme launched by the Malayan authorities affects mostly Chinese and only a few Indians are involved. Our Representative in Malaya reports that he has received no complaints from Indians on this score.

INDIANS IN SOUTH AFRICA

***24. Shri P. T. Chacko:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that the Government of India have refused to nominate a representative on the three-Member Commission suggested by the U.N. General Assembly to help negotiations between the parties on the question of treatment of Indians in South Africa; and

(b) if so, the circumstances that led Government to take such a decision?

The Prime Minister (Shri Jawaharlal Nehru): (a) and (b). The position regarding the implementation of the resolution adopted by the General Assembly on the 12th January, 1952 is as follows:

Within 60 days of the date of the resolution viz., by the 11th March, 1952, the Governments of South Africa, India and Pakistan were required to nominate members on the proposed three-member commission. In February, the Government of India made an approach to the Government of Pakistan about the nomination of a joint representative of the two Governments. On the 23rd February, however, they received a copy of a telegram addressed by the Government of South Africa to the